Date: 08/09/2025

Mediator: Dr. Pankaj Sharma, DHJS

Case No.: 825/2025 Case Id: 2508M08293 Referring Judge: Sh. Ajay Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

SHRIRAM FINANCE LTD Vs. CHAMAN KUMAR

Total Days spent : 33

Case No.: 73/25 Case Id: 2507M06723 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

SHILA DEVI Vs. SHYAM SUNDER & ORS

Total Days spent : 45

Case No.: 8207/24 Case Id: 2507M07310 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

TPDDL Vs. MADINA BEGUM

Total Days spent : 40

Case No.: 191/25 Case Id: 2507M06627 Referring Judge: Ms. Tyagita Singh1, DJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

YOGESH KUMAR Vs. JYOTI

Total Days spent : 45

Case No.: 1432/24 Case Id: 2508M09382 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

RAMPHAL Vs. PREMVATI RANI

Total Days spent : 26

Case No.: 6555/24 Case Id: 2509M11919 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MOHD ZAVED HASSAN Vs. RAVI MUNIADI

Total Days spent : 5

Case No.: 1380/23 Case Id: 2508M09443 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MANJOT SINGH Vs. M/S AS AUTOMOBILE

Total Days spent : 26

Total: 7

Mediator: Dr. Renu Aggarwal, Advocate

Case No.: 29704/16 Case Id: 2508M10994 Referring Judge: Ms. Neha Pandey, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

JAGRAN Vs. SUSHILA

Date: 08/09/2025

Total Days spent: 14 2508M09470 Case Id: Referring Judge: Ms. Surabhi Sethi, DJS Case No.: 2323/24 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM Case Type: Vs. M/S BD CREDITS LTD SUSHIL KUMAR **Total Days spent:** 26 Case No.: 220/21 Case Id: 2508M10114 Referring Judge: Sh. Anil Antil, DHJS RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 2:00:00 PM Case Type: **AREEM GUPTA** Vs. ARVIND KUMAR **Total Days spent:** 19 2508M09471 Case No.: 2840/24 Case Id: Referring Judge: Ms. Surabhi Sethi, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM **HDFC BANK LTD** Vs. **JABBAR UMAR MOHD Total Days spent:** 26 Case No.: 3335/24 Case Id: 2508M09483 Referring Judge: Ms. Poonam Singh, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM **SUBHALAKSHMI FINANCE SUBHASH** Vs. **Total Days spent:** 26 2508M11219 Sh. Manoj Kr. Nagpal, DHJS Case No.: 313/25 Case Id: Referring Judge: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) 2:00:00 PM Case Type: **Hearing Time:** SUPRAJIT ENGINEERING Vs. **TOHEED Total Days spent:** 12 Case Id: 2508M11209 Ms. Pooja Yadav, DJS Case No.: 1236/22 Referring Judge: MATRIMONIAL: DOMESTIC VIOLENCE 2:00:00 PM Case Type: **Hearing Time: POONAM GIRI** Vs. **NEETISH KUMAR GIRI Total Days spent:** 12 2508M11186 Ms. Swati Malik, DJS Case No.: 1654/24 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM **IDFC BANK ANITA DEVI** Vs. Total Days spent: 12 2508M11176 Case Id: Referring Judge: Ms. Shagun Sharma, DHJS Case No.: 54/24 Case Type: **RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time:** 2:00:00 PM **RAKESH SHARMA** HARISH KUMAR Vs. Total Days spent : 12

Referring Judge:

Case No.:

Case Type:

12154/19

Case Id:

2508M11161

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Page No.: 46

Ms. Arushi Parwal, DJS

Hearing Time:

2:00:00 PM

Date: 08/09/2025

Total Days spent:

12

NEW AGE INTERNATIONAL PVT LTD Vs. ISHWAR SHARMA

Case No.: 181/22 Case Id: 2508M11116 Referring Judge: Ms. Goma Dabas Gupta, DHJS

HARPREET KAUR Vs. KARANDEEP SINGH

Total Days spent : 12

Case No.: 878/24 Case Id: 2508M11113 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

HARPREET KAUR Vs. KARANDEEP SINGH

Total Days spent : 12

Total: 12

Mediator: Ms. Alka Ahir, Advocate

Case No.: 678/2017 Case Id: 2508M08527 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 PM

BSES YPL Vs. SARITA

Total Days spent : 32

Case No.: 616/2017 Case Id: 2508M08505 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 PM

BSES YPL Vs. MOHD IRSHAD

Total Days spent: 32

Total: 2

Mediator: Ms. Anshu Aggarwal, Advocate

Case No.: 291/18 Case Id: 2508M11189 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 AM

BSES YPL Vs. SURENDER KUMAR

Total Days spent : 12

Case No.: 1074/24 Case Id: 2508M11164 Referring Judge: Sh. Vikas Madaan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 AM

SATISH CHANDRA Vs. SORAV MADAAN

Total Days spent : 12

Case No.: 291/23 Case Id: 2508M11212 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 AM

HH BUILD TECH Vs. PAWAN KUMAR

Date: 08/09/2025

Total Days spent: 12 2508M11123 Case Id: Referring Judge: Sh. Manish Gupta, DHJS Case No.: 3455/22 MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 12:00:00 PM Case Type: PRASHANT VASUDEVAN Vs. SAI SONAKSHI PRASAHNT NAIR **Total Days spent:** 12 2508M11148 Case No.: 2088/22 Case Id: Referring Judge: Sh. Pawan Kr. Jain, DHJS MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 12:00:00 PM Case Type: **PRIYANKA** Vs. **ROHIT Total Days spent:** 12 2508M11235 Case No.: 1650/24 Case Id: Referring Judge: Ms. Swati Malik, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM **IDFC FIRST BANK** Vs. **VIJAY PAL Total Days spent:** 12 Case No.: 609276/2016 Case Id: 2508M11144 Referring Judge: Sh. Anil Chandhel, DHJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND 12:30:00 PM Case Type: **Hearing Time:** Vs. **ASHA SINGH LAXMI DAS Total Days spent:** 12 Total: 7 **Mediator:** Ms. Beena Sharma, Advocate Case No.: Case Id: 2508M09786 Referring Judge: Ms. Divyashree Raina, DJS 205/14 Case Type: MATRIMONIAL: MATRIMONIAL OTHERS **Hearing Time:** 12:00:00 AM **STATE** Vs. **RAJVINDER KAPOOR Total Days spent:** 26 2508M09785 Case No.: 5304/24 Case Id: Referring Judge: Sh. Pranjal Gangwar, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 12:30:00 AM Case Type: **Hearing Time:** SHRIRAM FINANCE LTD Vs. **HARMINDER Total Days spent:** 26 2508M09489 Sh. Manish Gupta, DHJS Case No.: 904/24 Case Id: Referring Judge: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS 11:00:00 AM Case Type: **Hearing Time: SHYAMJI** Vs. **RENU Total Days spent:** 26

Referring Judge:

ROSHAN LAL

Vs.

2508M10378

Case Id:

MATRIMONIAL: PETITION FOR DIVORCE

924/24

Case No.:

UMA

Case Type:

Page No.: 46

Sh. Pawan Kr. Jain, DHJS

Hearing Time:

11:00:00 AM

Date: 08/09/2025

Total Days spent: 19 2508M08320 Case Id: Referring Judge: Sh. Vikas Madaan, DJS Case No.: 1068/19 **RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time:** 11:30:00 AM Case Type: VINTAGE CREDIT & LEASING PRAVER OBEROI Vs. **Total Days spent:** 33 Case No.: 3358/24 Case Id: 2508M09461 Referring Judge: Ms. Poonam Singh, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 12:00:00 PM Case Type: **Hearing Time:** SUBHALAKSHMI FINANCE Vs. **VARINDER SINGH Total Days spent:** 26 2508M09462 Case No.: 3359/24 Case Id: Referring Judge: Ms. Poonam Singh, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM Case Type: SUBHALAKSHMI FINANCE Vs. **GURDAS SINGH Total Days spent:** 26 Case No.: 01/23 Case Id: 2508M09547 Referring Judge: Ms. Shivli Talwar, DJS MATRIMONIAL: DOMESTIC VIOLENCE Case Type: **Hearing Time:** 12:00:00 PM **KOMAL AMIT** Vs. **Total Days spent:** 26 2508M09540 Ms. Surabhi Sethi, DJS Case No.: 3522/24 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 12:00:00 PM Case Type: **Hearing Time: HDFC BANK** Vs. **PRITI YADAV Total Days spent:** 26 Case Id: 2508M09549 Ms. Surabhi Sethi, DJS Case No.: 3530/24 Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 12:00:00 PM Case Type: **Hearing Time: HDFC BANK LTD RACHNA PRAJAPATI** Vs. **Total Days spent:** 26 2508M09376 Sh. Arun Sukhija, DHJS Case No.: 2666/24 Case Id: Referring Judge: Case Type: MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 12:00:00 PM **JAIVIR POONAM** Vs. Total Days spent: 26 2508M09466 Case Id: Referring Judge: Ms. Poonam Singh, DJS Case No.: 3363/24 Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:30:00 PM SUBHALAKSHMI FINANCE **VIDYA** Vs. Total Days spent : 26

Case No.: Case Id: 2507M06046 Referring Judge: Sh. Rakesh Kumar-IV, DHJS 1046/22

ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 PM Case Type:

Date: 08/09/2025

BSES RPL Vs. **RAM KUMAR**

Total Days spent: 52

Case No.: Case Id: 2507M05774 Referring Judge: Ms. Surabhi Sethi, DJS 1369/19

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM

M/S AGRICO ORGANICS LTD M/S GURU NANAK TRADING COMPANY Vs.

Total Days spent: 59

Case Id: 2508M08680 Ms. Surabhi Sethi, DJS Case No.: 6499/19 Referring Judge:

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** Case Type: 2:00:00 PM

HDFC BANK LTD Vs. **SUBHASH CHANDER**

Total Days spent: 33

2508M10152 Referring Judge: Ms. Poonam Singh, DJS Case No.: 5807/24 Case Id:

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM

HDFC BANK Vs. **VINOD KUMAR**

Total Days spent: 19

2508M08716 Case No.: 172/25 Case Id: Referring Judge: Ms. Ruchika Singla, DHJS

MACT: MOTOR ACCIDENT CLAIM ACT CASES 2:30:00 PM Case Type: **Hearing Time:**

RUBY DEVI Vs. **VIPIN**

Total Days spent: 33

Total Days spent:

19

2508M10179 Case No.: Case Id: Referring Judge: Ms. Anugya Chauhan, DJS 8009/23

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 3:00:00 PM

OSWAL PROMOTERS Vs. **NITIN KUMAR GAUTAM**

2508M10145

Ms. Tyagita Singh, DHJS Case No.: 133/25 Case Id: Referring Judge:

125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Case Type: **Hearing Time:** 11:00:00 PM

NEETU Vs. **HARIOM**

Total Days spent: 19

Case No.: 1145/25 Case Id: 2507M07246 Referring Judge: Ms. Aditi Chaudhary, DHJS

MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 11:00:00 PM Case Type:

AMRIT BHOLA Vs. **KAVITA**

Total Days spent: 42

Case No.: 450/17 Case Id: 2508M09434 Referring Judge: Sh. Naveen Gupta, DHJS

PARTITION: SUIT FOR PARTITION Case Type: **Hearing Time:** 11:00:00 PM

JATINDER JHA Vs. **PROMILA & ORS**

Total Days spent: 12

2508M10147 Case Id: Referring Judge: Ms. Tyagita Singh, DHJS Case No.: 708/25

Date: 08/09/2025

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 PM

HARIOM Vs. NEETU

Total Days spent : 19

Total: 22

Mediator: Ms. Geeta Vohra, Advocate

Case No.: 142/24 Case Id: 2508M11389 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 AM

NEELAM Vs. ROSHAN LAL

Total Days spent : 12

Case No.: 461/2023 Case Id: 2508M10079 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 AM

MITALI SARKAR Vs. SHARWAN KUMAR

Total Days spent : 19

Case No.: 15592/16 Case Id: 2509M11831 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 AM

RAJENDER Vs. TEJ BHAN SACHDEVA

Case No.: 615734/16 Case Id: 2507M07428 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:00:00 AM

SURENDER KUMAR Vs. MAINA DEVI & ORS

Total Days spent : 40

Case No.: 76/22 Case Id: 2506M05022 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 11:30:00 AM

LATA RANI Vs. RAJ KISHORE GUPTA

Total Days spent : 96

Case No.: 15557/2017 Case Id: 2508M09534 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

M/S CAPITAL FIRST LTD Vs. KAILASH DEVI

Total Days spent : 26

Case No.: 3515/24 Case Id: 2508M09510 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HDFC BANK Vs. MOHD ARIF

Total Days spent : 26

Case No.: 1069/21 Case Id: 2507M06461 Referring Judge: Ms. Shagun Sharma, DHJS

Page No.: 46

Total Days spent:

5

Date: 08/09/2025

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 PM

NEHA Vs. JATIN & ORS

Total Days spent: 47

Case No.: 3541/20 Case Id: 2508M10010 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SHRIRAM CITY UNION FINANCE Vs. WASIM AKRAM

Total Days spent : 23

Case No.: 859/22 Case Id: 2507M07135 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

KANWAL KISHORE NAGPAL Vs. MANMEET SINGH

Total Days spent : 40

Case No.: 7761/24 Case Id: 2507M07185 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SHRIRAM FINANCE LTD Vs. NADIM

Total Days spent : 40

Case No.: 234/25 Case Id: 2507M07429 Referring Judge: Sh. Manoj Kr. Nagpal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

M/S MU SOLUTIONS PVT LTD Vs. THE INSTITURE OF CHARTERED ACCOUNTANT OF INDIA

Total Days spent : 4

Case No.: 1545/24 Case Id: 2509M11830 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

QUDRAT PRAVEEN Vs. MOHD AKRAM HUSSAIN

Total Days spent :

Case No.: 552/25 Case Id: 2509M11827 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

BABY AJOONI KAUR Vs. JAGJEET SINGH

Total Days spent : 5

Case No.: 1729/20 Case Id: 2508M09530 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

NITIN SISODIA Vs. AAKASH

Total Days spent : 26

Case No.: 618446/16 Case Id: 2507M05679 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:30:00 PM

MUNSHI RAM & ORS Vs. SRI RAM & ORS

Total Days spent : 61

Page No.: 4

5

Date: 08/09/2025

Case No.: 64478/16 Case Id: 2508M09967 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 PM

STATE Vs. ONKAR SINGH

Total Days spent: 23

Case No.: 869/24 Case Id: 2508M09783 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 PM

SACHIN Vs. HEMANT

Total Days spent : 26

Case No.: 5457/19 Case Id: 2508M08682 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

HDFC BANK LTD Vs. RAJA

Total Days spent : 33

Case No.: 262/24 Case Id: 2508M11241 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:00:00 PM

SHAILENDER Vs. SATPAL & ORS

Total Days spent : 12

Total: 20

Mediator: Ms. Illa Rawat, DHJS

Case No.: 307/24 Case Id: 2508M08769 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 10:00:00 AM

BSES RPL Vs. KAMALJEET

Total Days spent : 31

Case No.: 2818/17 Case Id: 2508M08638 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

RAJNI GUPTA Vs. M/S GAYATRI HOSPT

Total Days spent : 32

Case No.: 1137/22 Case Id: 2508M10093 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

PRAMOD KUMAR Vs. SAMEER

Total Days spent: 19

Case No.: 1598/22 Case Id: 2508M07945 Referring Judge: Sh. Bharat Aggarwal, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

M/S STANDARD REFRIGRATION PVT LTD Vs. M/S MELCON ENGINEERS PVT LTD

Total Days spent : 35

Date: 08/09/2025

Case No.: 1386/17 Case Id: 2508M08637 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

PL GUPTA Vs. GAYATRI HOSPT

Total Days spent : 32

Total: 5

Mediator: Ms. Kusum Lata Sharma, Advocate

Case No.: 589/21 Case Id: 2508M10178 Referring Judge: Ms. Susheel Bala Dagar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 AM

KRISHNA RATHOR Vs. VIJAYA SOLANKI

Total Days spent : 19

Case No.: 533/24 Case Id: 2507M06518 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

BSES YPL Vs. KANTA

Total Days spent : 47

Case No.: 1444/22 Case Id: 2504M03030 Referring Judge: Sh. Ankit Solanki, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:15:00 PM

M/S BHARAT CERTIS AGRISCIENCE LTD Vs. SATYAWAN & ANR

Total Days spent : 152

Case No.: 919/22 Case Id: 2508M09398 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

USHA SONDI Vs. SUMIT KUMAR

Total Days spent : 26

Case No.: 11930/24 Case Id: 2508M08412 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SATISH MISHRA Vs. M/S AVS CASTING AND ALLOY

Total Days spent : 33

Case No.: 936/25 Case Id: 2507M05859 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Hearing Time: 12:30:00 PM

ASHWANI KUMAR SHARMA Vs. NEHA SHARMA

Total Days spent: 54

Case No.: 3508/24 Case Id: 2508M09511 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. MOHD ASLAM

Total Days spent : 26

Date: 08/09/2025

Case No.: 6480/19 Case Id: 2508M08683 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. RAVINDER SINGH

Total Days spent : 33

Case No.: 7763/24 Case Id: 2507M07137 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM FINANCE Vs. HARENDER KUMAR

Total Days spent : 40

Case No.: 317/20 Case Id: 2508M09555 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

CHARANJEET KAUR Vs. CHANAN SINGH

Total Days spent : 26

Case No.: 4917/24 Case Id: 2508M10144 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. SURAJ KUMAR

Total Days spent : 19

Case No.: 316/20 Case Id: 2508M09554 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

KULBIR KAUR Vs. CHANAN SINGH

Total Days spent : 26

Case No.: 815/22 Case Id: 2508M10345 Referring Judge: Ms. Komal Garg, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS ### 2:00:00 PM

STATE Vs. SOURAV

Total Days spent : 19

Case No.: 816/22 Case Id: 2508M10346 Referring Judge: Ms. Komal Garg, DJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

STATE Vs. RAJESH

Total Days spent : 19

Case No.: 5803/24 Case Id: 2508M10137 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. SUNIL GOSAIN

Total Days spent : 19

Case No.: 4223/23 Case Id: 2507M05915 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

THE KANGRA CO OPERATIVE BANK LTD Vs. NITIN KUMAR

Total Days spent : 54

Date: 08/09/2025

Sh. Pawan Kr. Jain, DHJS Case No.: 66/21 Case Id: 2508M09529 Referring Judge:

125 Cr.P.C.: CASES U/S 125 OF Cr.P.C.

2:30:00 PM Case Type: **Hearing Time:**

GEETA Vs. **ASHISH**

Total Days spent: 26

Case No.: Case Id: 2507M06467 Referring Judge: Sh. Pawan Kr. Jain, DHJS 327/2023

125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Case Type: **Hearing Time:** 3:00:00 PM

Vs. **SUDHA PARMAR SUMIT KUMAR**

Total Days spent: 47

Total: 18

Mediator: Ms. Madhu Kalia, Advocate

Case Id: 2508M09578 Referring Judge: Ms. Anamika, DJS Case No.: 846/23

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 10:30:00 PM

VIBHA SINGH ۷s. **VIKASH KUMAR**

Total Days spent: 29

Total: 1

Mediator: Ms. Mamta Rani, Advocate

Case No.: 2508M11157 Referring Judge: Ms. Tyagita Singh, DHJS Case Id: 158/25

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS **Hearing Time:** 12:00:00 AM

PINKI Vs. **RAMAN KUMAR**

Total Days spent: 12

Case Id: 2509M11813 Sh. Lalit Kumar, DJS Case No.: 214/22 Referring Judge:

INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 12:30:00 AM Case Type:

KIRAN Vs. **SURENDER MOHAN**

Total Days spent: 5

Case No.: Case Id: 2508M11207 Referring Judge: Sh. Pawan Kr. Jain, DHJS 1296/22

MATRIMONIAL: PETITION FOR DIVORCE Case Type: **Hearing Time:** 11:00:00 AM

RENU KAUSHAL Vs. **RAVINDER KAUSHAL**

Total Days spent: 12

Case No.: Case Id: 2508M10381 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS 1066/25

MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Case Type: **Hearing Time:** 11:00:00 AM

SUMIT SINGH Vs. **BHARTI**

Total Days spent: 19

Case No.: 31/22 Case Id: 2508M09553 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Date: 08/09/2025

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 11:00:00 AM

SONIA Vs. HARISH

Total Days spent : 26

Case No.: 1621/24 Case Id: 2508M09526 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 AM

RUBY YASMEEN Vs. MOHD ISMILE

Total Days spent: 26

Case No.: 425/24 Case Id: 2508M09537 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 11:30:00 AM

RUBY YASMEEN Vs. MOHD ISMILE

Total Days spent : 26

Case No.: 5802/24 Case Id: 2508M10136 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

HDFC BANK Vs. ASHOK RATHI

Total Days spent : 19

Case No.: 6989/25 Case Id: 2508M09502 Referring Judge: DLSA West, DLSA (West)

Case Type: COMMERCIAL: COMMERCIAL Hearing Time: 12:30:00 PM

ANYA ENTERPRISES Vs. SANCHIT

Total Days spent : 26

Case No.: 1410/24 Case Id: 2508M11220 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

ANANT SHREE GUPTA Vs. ASHUTOSH SHARMA

Total Days spent : 12

Case No.: 6493/19 Case Id: 2508M08684 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

HDFC BANK Vs. SATENDER

Total Days spent: 33

Case No.: 6483/19 Case Id: 2508M08685 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

HDFC BANK Vs. MOHD SAKAWAT

Total Days spent : 33

Case No.: 1652/24 Case Id: 2508M11118 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

IDFC BANK Vs. RANDHIR KUMAR

Total Days spent : 12

Date: 08/09/2025

Case No.: 3525/24 Case Id: 2508M09508 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

HDFC BANK Vs. PUNIT

Total Days spent : 26

Case No.: 3527/24 Case Id: 2508M09509 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

HDFC BANK Vs. PUNIT

Total Days spent : 26

Case No.: 718/22 Case Id: 2508M08702 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

RAJNI JAGGA Vs. RAJU KUMARI KESARI

Total Days spent: 33

Case No.: 594/2023 Case Id: 2508M08444 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

SEEMA Vs. GIRJESH NATH TIWARI

Total Days spent :

Case No.: 598/24 Case Id: 2508M10380 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time:

VIKRAM Vs. AARTI

Total Days spent :

Case No.: 186/24 Case Id: 2508M10382 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 PM

POOJA Vs. DEVENDER VERMA

Total Days spent : 19

Case No.: 181/25 Case Id: 2507M07176 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:00:00 PM

LOVELY YASMEEN Vs. LALIT KUMAR PHADIYA

Total Days spent : 40

Case No.: 1189/19 Case Id: 2508M11213 Referring Judge: Sh. Anil Antil, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 11:00:00 PM

GIRISH Vs. RAJESH KUMAR

Total Days spent : 12

Case No.: 1674/2024 Case Id: 2507M07832 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 PM

JYOTI Vs. PANKAJ KUMAR

Total Days spent : 38

33

19

3:30:00 PM

Date: 08/09/2025

Total: 22

Mediator: Ms. Meenakshi Verma, Advocate

Case No.: 9106/24 Case Id: 2508M11391 Referring Judge: Sh. Danveer, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

HARSHIT SETH Vs. RAJENDER KUMAR

Total Days spent : 12

Case No.: 470/24 Case Id: 2509M11763 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

SONU SHARMA Vs. ANIL KUMAR SHARMA

Total Days spent :

Case No.: 779/25 Case Id: 2508M11239 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

NIKHIL ARORA Vs. M/S PACK PRO

Total Days spent : 12

Case No.: 560/18 Case Id: 2508M11352 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

REKHA KAUR Vs. BALDEV SINGH

Total Days spent : 11

Total: 4

Mediator: Ms. Mohini, Advocate

Case No.: 202/24 Case Id: 2509M11796 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 AM

ANJALI Vs. SUMIT

Total Days spent : 5

Case No.: 15/23 Case Id: 2508M09558 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 11:00:00 AM

SONIA Vs. HARISH

Total Days spent : 26

Case No.: 744/24 Case Id: 2507M07472 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

M/S GOMATI IMPEX PVT LTD Vs. ATUL JAIN

Total Days spent : 40

Case No.: 502/24 Case Id: 2507M06462 Referring Judge: Ms. Neha Pandey, DJS

Date: 08/09/2025

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 1:00:00 PM

LALIT GUPTA Vs. M/S PHAROX GLOBAL PVT LTD

Total Days spent : 47

Case No.: 16/22 Case Id: 2508M11197 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:30:00 PM

SHAKILA BANU Vs. MOHD KALIM

Total Days spent : 12

Total: 5

Mediator: Ms. Preeti Khattar, Advocate

Case No.: 670/25 Case Id: 2508M09594 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 AM

GEETA DEVI Vs. NARESH

Total Days spent : 29

Case No.: 712/24 Case Id: 2507M06133 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SHRIRAM FINANCE LTD Vs. JULI

Total Days spent : 51

Case No.: 298/23 Case Id: 2508M08239 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

SHAISTA SHAHAB Vs. QAYUM QURESHI

Total Days spent : 35

Case No.: 3873/24 Case Id: 2507M07152 Referring Judge: Ms. Sana Khan, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 1:00:00 PM

SARABJEET KAUR Vs. TARSEM SINGH SAINI

Total Days spent : 40

Case No.: 454/22 Case Id: 2508M10389 Referring Judge: Sh. Pawan Kr. Jain, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 2:00:00 PM

POOJA VIADH Vs. ASHISH VAIDH

Total Days spent : 19

Case No.: 1886/22 Case Id: 2508M10388 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

rically rine:

POOJA Vs. ASHISH

Total Days spent : 19

Case No.: 557/20 Case Id: 2507M06509 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Date: 08/09/2025

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

VRINDA DUTTA Vs. DEEP SHAH

Total Days spent : 47

Case No.: 812/24 Case Id: 2508M08074 Referring Judge: Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:00:00 PM

AJAY Vs. SANJAY

Total Days spent : 35

Case No.: 16468/17 Case Id: 2508M11181 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 PM

DS ENTERPRISES Vs. AGGARWAL BOOK STALL

Total Days spent : 12

Total: 9

Mediator: Ms. Rajani Chauhan, Advocate

Case No.: 263/21 Case Id: 2507M05434 Referring Judge: Ms. Shivli Talwar, DJS

HARLEEN KAUR Vs. MANMEET SINGH CHANDHOK

Total Days spent : 66

Case No.: 77/20 Case Id: 2507M05440 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

HARLEEN KAUR Vs. MANMEET SINGH CHANDHOK

Total Days spent : 66

Total: 2

Mediator: Ms. Rekha Garg, Advocate

Case No.: 7392/24 Case Id: 2507M05884 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

SHIRAM FINANCE LTD Vs. NISHANT PATRAWAL

Total Days spent : 54

Case No.: 304/25 Case Id: 2508M09793 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Hearing Time: 12:00:00 AM

ASHOK KUMAR Vs. INDU

Total Days spent : 26

Case No.: 531/21 Case Id: 2508M10358 Referring Judge: Ms. Susheel Bala Dagar, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 AM

Date: 08/09/2025

Total Days spent:

19

DARSHAN LAL Vs. SUSHIL AGGARWAL

Case No.: 214/25 Case Id: 2508M10158 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 AM

CHARANJEET KUMAR Vs. NAVNEET KUMAR

Total Days spent : 19

Case No.: 302/25 Case Id: 2507M07434 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

SWATI PAL Vs. ANOOP KUMAR

Total Days spent : 40

Case No.: 1106/24 Case Id: 2508M10181 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 AM

EKATRA HOSPITALITY VENTURE Vs. GUNJAN SANGAL

Total Days spent : 19

Case No.: 17/21 Case Id: 2508M11232 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 AM

DURGA Vs. RAJESH

Total Days spent: 12

Case No.: 2540/24 Case Id: 2508M09792 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

ABHISHEK CHOPRA Vs. ISHA BHARTI

Total Days spent : 26

Case No.: 489/25 Case Id: 2507M06608 Referring Judge : Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 AM

RAVINDER KUMAR Vs. PARSVNATH DEVELOPERS LTD

Total Days spent : 47

Case No.: 699/20 Case Id: 2508M08705 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

MAX ENGINEERING & MARKETING Vs. ADITYA CLEAN ENERGY

Total Days spent: 33

Case No.: 698/20 Case Id: 2508M08707 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

MAX ENGINEERING & MARKETING Vs. LUMINOSITY SOLUTIONS

Total Days spent : 33

Case No.: 323/24 Case Id: 2508M11119 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Date: 08/09/2025

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM

NEELAM VERMA Vs. PARMOD VERMA

Total Days spent: 12

Case No.: 596/2016 Case Id: 2508M09556 Referring Judge: Sh. Sunil Khatri, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

LAXMAN DASS Vs. MUKESH KUMAR

Total Days spent : 26

Case No.: 8099/23 Case Id: 2508M08407 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MOHD KAMRAN Vs. WAQAR AHMED

Total Days spent : 33

Case No.: 1060/25 Case Id: 2508M11165 Referring Judge: Sh. Kautuk, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

ASHWANI VERMA Vs. SANJAY VERMA

Total Days spent: 12

Case No.: 38/24 Case Id: 2508M10146 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: PROBATE : PROBATE CASE Hearing Time: 2:30:00 PM

ANIRBAN BANERJEE Vs. STATE

Total Days spent : 19

Case No.: 533/2022 Case Id: 2508M09381 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 PM

VINAY KUMAR Vs. RAVI PRATAP

Total Days spent : 26

Case No.: 559/20 Case Id: 2508M08732 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 PM

DURGA Vs. RAJESH

Total Days spent : 33

Case No.: 612162/16 Case Id: 2508M11162 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 PM

ANITA TANDON Vs. RANJANA TANDON

Total Days spent : 12

Case No.: 520/19 Case Id: 2508M11216 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 PM

RANJANA TANDON Vs. ANITA TANDON

Total Days spent : 12

Date: 08/09/2025

Case No.: 49/17 Case Id: 2508M11226 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 PM

ANITA TANDON Vs. RANJANA TANDON

Total Days spent : 12

Total: 21

Mediator: Ms. Ruchika Singla, DHJS

Case No.: 613046/16 Case Id: 2508M10593 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 AM

DULI CHAND Vs. RAM KARAN

Total Days spent : 16

Case No.: 3043/2024 Case Id: 2508M10694 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

IDFC FIRST BANK Vs. MOHD RUSTAM

Total Days spent : 16

Total: 2

Mediator: Ms. Samta Jain, Advocate

Case No.: 1742/2022 Case Id: 2508M09638 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 3:30:00 PM

GREAVES COTTON LTD Vs. ARG DISTRIBUTORS

Total Days spent : 25

Total: 1

Mediator: Ms. Shelly Rohtagi, Advocate

Case No.: 3273/23 Case Id: 2509M11803 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

HDFC BANK LTD Vs. RAVI SHANKAR SHARMA

Total Days spent : 5

Case No.: 512/19 Case Id: 2509M11805 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 AM

RIMPA Vs. KEVAL RAM

Total Days spent : 5

Case No.: 1998/24 Case Id: 2507M06665 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

SHAHANA Vs. ISLAMUDDIN

Date: 08/09/2025

Total Days spent: 47 2508M08419 Case Id: Referring Judge: Ms. Sheetal Rani, DJS Case No.: 354/2023 MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 2:00:00 PM Case Type: **HEMLATA** Vs. **SUNIL KUMAR Total Days spent:** 33 2509M11808 Case No.: 273/23 Case Id: Referring Judge: Sh. Dev Chaudhary, DJS RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 2:00:00 PM Case Type: M/S OZEEL COOONER PAINTS Vs. M/S SINGH BROTHERS **Total Days spent:** 5 2509M11806 Case No.: 11813/18 Case Id: Referring Judge: Sh. Danveer, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM **CAPITAL FIRST LTD** Vs. **RAJESH KUMAR Total Days spent:** 5 Case No.: 2768/24 Case Id: 2508M11243 Referring Judge: Ms. Arushi Parwal, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM **CAPITAL HIND FINANCE SALIM** Vs. **Total Days spent:** 12 Total: 7 **Mediator:** Not Assigned, NIL Case No.: 309/25 Case Id: 2509M12118 Referring Judge: Ms. Shruti Sharma-II, DJS Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 12:00:00 AM **POOJA KAUR** ۷s. **MANJEET SINGH Total Days spent:** -2 2509M12093 Ms. Shagun Sharma, DHJS Case No.: 422/22 Case Id: Referring Judge: RECOVERY: SUIT FOR RECOVERY OF MONEY 12:00:00 AM Case Type: **Hearing Time: SUJEET KUMAR** Vs. **SURAJ LOHANI Total Days spent:** -2 2509M12088 Ms. Shivli Talwar, DJS Case No.: 393/25 Case Id: Referring Judge: MATRIMONIAL: DOMESTIC VIOLENCE 12:00:00 AM Case Type: **Hearing Time: ROHIT** AARTI Vs. **Total Days spent:** -2 2509M12106 Ms. Susheel Bala Dagar, DHJS Case No.: 310/22 Case Id: Referring Judge:

RECOVERY: SUIT FOR RECOVERY OF MONEY

Case Type:

VARUN MALHOTRA

Page No.: 46

MANDEEP SINGH

Vs.

Hearing Time:

12:00:00 AM

Date: 08/09/2025

						Total Days spent :		-2
Case No.: Case Type :	1326/18 INJUNCTIC	Case Id:	2509M12087 DAMAGES : SUIT		ring Judge : SESSION AND	Ms. Goma Dabas Gupta, DHJS Hearing Time :	12:00:00 AM	
POONAM				Vs.	DAYA			
						Total Days spent :		-2
Case No.:	1603/23	Case Id:	2509M12111	Refer	ring Judge :	Sh. Kautuk, DJS		
Case Type :	RECOVER'	Y:SUIT FOR RE	COVERY OF MO	NEY		Hearing Time :	12:30:00 AM	
M/S BEST ROADWAY LTD			Vs.	M/S WELG	ROW LINE NORTH INDIA LTD			
						Total Days spent :		-2
Case No.:	291/24	Case Id:	2509M12103	Refer	ring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type :	MATRIMON	IIAL : MATRIMOI	NIAL OTHERS			Hearing Time :	12:30:00 AM	
POOJA SOI	NI			Vs.	SAJAN SC	ONI		
						Total Days spent :		-2
Case No.:	62/24	Case Id:	2509M12102	Refer	ring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMON	IIAL : MATRIMOI	NIAL OTHERS			Hearing Time :	12:30:00 AM	
SAVITRI				Vs.	PAWAN K	UMAR		
						Total Days spent :		-2
Case No.:	642/25	Case Id:	2509M12101	Refer	ring Judge :	Sh. Aakash Sharma, DJS		
Case Type :	RECOVER'	Y : SUIT FOR RE	COVERY OF MO	NEY		Hearing Time :	12:30:00 AM	
STAR BIOM	ED PVT LTD			Vs.	SARVESH	TIWARI		
						Total Days spent :		-2
Case No.:	302/22	Case Id:	2509M12100	Refer	ring Judge :	Ms. Shivali Sharma, DHJS		
Case Type :	RECOVER'	Y : SUIT FOR RE	COVERY OF MO	NEY		Hearing Time :	12:30:00 AM	
NEETU JAIN		Vs.	M/S RAMJ	I LAL RAM BABU				
						Total Days spent :		-2
Case No.:	112/24	Case Id:	2509M12104	Refer	ring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type :	MATRIMON	IIAL : MATRIMOI	NIAL OTHERS			Hearing Time :	12:30:00 AM	
POOJA SOI				Vs.	SAJAN SC			
						Total Days spent :		-2
Case No.:	638/21	Case Id:	2509M12144	Refer	ring Judge :	Ms. Helly Fur Kaur, DJS		
Case Type :		IIAL : DOMESTIC	C VIOLENCE			Hearing Time :	12:30:00 AM	
DEEPA				Vs.	RAM PAR	_		
						Total Days spent :		-2
Case No.:	387/19	Case Id:	2509M12076	Refer	ring Judge :	Sh. Raj Kumar Singh, DJS		
		OTHERS : CRIM				Hearing Time :	10:00:00 AM	

Date: 08/09/2025

STATE Vs. MANOJ KUMAR

Total Days spent : -2

Case No.: 620794/16 Case Id: 2509M12132 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 10:00:00 AM

MALTI JAIN Vs. ARUN KUMAR JAIN

Total Days spent : -2

Case No.: 66/24 Case Id: 2509M12134 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 10:00:00 AM

SURESH KUMAR Vs. BINA MAGGU

Total Days spent : -2

Case No.: 80/24 Case Id: 2509M12135 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:00:00 AM

PROF DR PETER HILPERT Vs. DAL CHAND ANAND

Total Days spent : -2

Case No.: 2929/17 Case Id: 2509M12136 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:00:00 AM

CHANDER WATI Vs. M/S COSMIC STRUCTURES LTD

Total Days spent :

-2

-2

Case No.: 6202781/16 Case Id: 2509M12138 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 10:00:00 AM

AMRIN Vs. SARTAJ BEGUM

Total Days spent :

Case No.: 406/23 Case Id: 2509M12131 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:00:00 AM

GAURAV JAIN Vs. ART RAWAT

Total Days spent : -2

Case No.: 27978/22 Case Id: 2509M12075 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 10:00:00 AM

STATE Vs. SAMEER

Total Days spent : -2

Case No.: 113/21 Case Id: 2509M12077 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 10:00:00 AM

realing time.

STATE Vs. ROHIT RAJ

Total Days spent : -2

Case No.: 251/23 Case Id: 2509M12078 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Date: 08/09/2025

125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 10:00:00 AM Case Type:

Vs. **SUPRIYA ADITYA VARDHAN SHAROFF**

STATE

Total Days spent: -2

ZEESHAN

-2

-2

-2

-2

Case Id: 2509M12079 Referring Judge: Sh. Raj Kumar Singh, DJS Case No.: 35736/23

Case Type: **CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 10:00:00 AM

Vs.

Total Days spent:

Sh. Raj Kumar Singh, DJS Case No.: 137/19 Case Id: 2509M12080 Referring Judge:

CRIMINAL OTHERS: CRIMINAL OTHERS Case Type: **Hearing Time:** 10:00:00 AM

STATE Vs. **RAMVEER**

Total Days spent: -2

Referring Judge: Case No.: 138/20 Case Id: 2509M12081 Sh. Raj Kumar Singh, DJS

CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 10:00:00 AM Case Type:

STATE Vs. **BABLU**

Total Days spent:

Case Id: 2509M12082 Case No.: 27816/19 Referring Judge: Sh. Raj Kumar Singh, DJS

CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: Case Type: 10:00:00 AM

Vs. STATE **MOHD SOHAIL**

Total Days spent: -2

Case Id: 2509M12083 Referring Judge: Sh. Raj Kumar Singh, DJS Case No.: 15643/20

CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 10:00:00 AM Case Type:

STATE Vs. **MOHD ASIF**

Total Days spent:

Case No.: 796/24 Case Id: 2509M12139 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: **PARTITION: SUIT FOR PARTITION Hearing Time:** 10:00:00 AM

RAVINDER SINGH Vs. TRILOCHAN SINGH **Total Days spent:**

Case No.: 2475/17 Case Id: 2509M12115 Referring Judge: Ms. Shagun Sharma, DHJS

INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Case Type: **Hearing Time:** 10:00:00 AM

DHARAMBIR SINGH Vs. **RAJ KUMAR**

Total Days spent: -2

Case No.: 1727/23 Case Id: 2509M12129 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 10:00:00 AM

AARTI Vs. **RAHUL**

Total Days spent: -2

Date: 08/09/2025

Case No.: 1626/22 Case Id: 2509M12128 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:00:00 AM

SUSHMA Vs. RAVENDRA KUMAR

Total Days spent : -2

Case No.: 144/20 Case Id: 2509M12124 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 10:00:00 AM

ANJUM ARA Vs. AJMER RAEEN

Total Days spent : -2

Case No.: 1797/22 Case Id: 2509M12127 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:00:00 AM

ANSHU RANA Vs. GAURAV KUMAR

Total Days spent : -2

Case No.: 581/23 Case Id: 2509M12130 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:00:00 AM

SUKHIJA SHROFF Vs. ADITYA VARDHAN SHROFF

Total Days spent :

Case No.: 663/24 Case Id: 2509M12110 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 10:00:00 AM

SARTAJ BEGUM Vs. AAMRIN

Total Days spent : -2

Case No.: 379/23 Case Id: 2509M12126 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 10:00:00 AM

HEENA GUPTA Vs. MOHINI DEVI

Total Days spent : -2

Case No.: 619843/16 Case Id: 2509M12114 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 10:00:00 AM

RAMESH KUMAR Vs. VIRENDER KUMAR

Total Days spent : -2

Case No.: 1278/25 Case Id: 2509M12113 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:00:00 AM

MEERA DEVI Vs. DINESH BHARTI

Total Days spent : -2

Case No.: 200/18 Case Id: 2509M12123 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 10:00:00 AM

YAMINI Vs. PRAVEEN KUMAR

Total Days spent : -2

-2

Date: 08/09/2025

Sh. Pawan Kr. Jain, DHJS Case No.: 1963/22 Case Id: 2509M12122 Referring Judge:

MATRIMONIAL: PETITION FOR DIVORCE 10:00:00 AM Case Type: **Hearing Time:**

MANISH Vs. JYOTI

Total Days spent: -2

Total Days spent:

-2

-2

Case No.: Case Id: 2509M12125 Referring Judge: Sh. Pawan Kr. Jain, DHJS 476/22

125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Case Type: **Hearing Time:** 10:00:00 AM

SONA AJAY Vs.

Case No.: Case Id: 2509M12141 Referring Judge: Ms. Aditi Chaudhary, DHJS 722/25

MATRIMONIAL: PETITION FOR DIVORCE 11:00:00 AM Case Type: **Hearing Time:**

PUNEET GOEL Vs. **PRATIBHA GOEL**

Total Days spent: -2

Case No.: Case Id: 2509M12142 Referring Judge: Ms. Aditi Chaudhary, DHJS 358/25

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 11:00:00 AM

PRATIBHA GOEL Vs. **PUNEET GOEL**

Total Days spent: -2

Case No.: 594/22 Case Id: 2509M12120 Referring Judge: Ms. Shruti Sharma-II, DJS

MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** Case Type: 12:30:00 PM

Vs. SACHIN KUMAR TYAGI **POOJA**

Total Days spent: -2

Case Id: 2508M11340 Ms. Akriti Mahendru, DJS Case No.: 6425/20 Referring Judge:

CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 2:00:00 PM Case Type:

STATE Vs. **ASHOK**

Case Id:

Case No.:

146/24

Total Days spent: 11

Ms. Shagun Sharma, DHJS Case No.: 1191/24 Case Id: 2509M12089 Referring Judge:

PARTITION: SUIT FOR PARTITION 2:00:00 PM Case Type: **Hearing Time:**

HANSIKA Vs. **BABIT KUMAR**

Total Days spent:

2509M12090

MATRIMONIAL: MATRIMONIAL OTHERS 2:00:00 PM Case Type: **Hearing Time:**

DULARI DEVI Vs. SHIR MAHENDRA

Total Days spent: -2

Referring Judge:

Case Id: 2509M12109 Ms. Helly Fur Kaur, DJS Case No.: 237/25 Referring Judge:

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 2:00:00 PM

SHIVANI ARORA Vs. **ROHIT ARORA**

Page No.:

Sh. Manish Gupta, DJS

Date: 08/09/2025

						Total Days spent :		-
Case No.: 1/24		Case Id:	2509M12086		ring Judge :	Sh. Sanjeev Aggarwal, DHJS		
			OST) : COMMERC			Hearing Time :	2:00:00 PM	
LUMINOUS POW	ER TECHNOL	OGIES		Vs.	APEX ENE	ETERPRISES		
						Total Days spent :		•
Case No.: 595/2	25	Case Id:	2509M12085	Refer	ring Judge :	Ms. Neelam Singh, DHJS		
Case Type :	COMMERCIAL [DISPUTE (P	OST) : COMMERC	IAL DISPU	ITE (POST)	Hearing Time :	2:00:00 PM	
M/S GR ENTERP	RISES			Vs.	MS HARY	ANA RICE MILL		
						Total Days spent :		
Case No.: 172/1	8	Case Id:	2509M12084	Refer	ring Judge :	Sh. Sachin Sood, DHJS		
	OTHER CIVIL S			110101	g caage :	Hearing Time :	2:00:00 PM	
JASVIR KOHLI	OTTIETT OTTIE O	011 . 011121	TOTAL COLL	Vs.	RAM CHA	_	2.00.00 T W	
DAOVIII ROTILI				٧٥.	TIAM OTTA	Total Days spent :		
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Case No.: 426/2		Case Id:	2509M12145	Refer	ring Judge :	Ms. Shruti Sharma-II, DJS	0 00 00 DM	
	MATRIMONIAL	DOMESTIC	VIOLENCE			Hearing Time :	2:00:00 PM	
MANJEET MEHR	A			Vs.	SWATANT	TRA KUMAR MEHTA		
						Total Days spent :		
Case No.: 813/2	23	Case Id:	2509M12143	Refer	ring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL	DOMESTIC	VIOLENCE			Hearing Time :	2:00:00 PM	
RUBY				Vs.	ARUN KUI	MAR SAH		
						Total Days spent :		
Case No.: 1928/	/24	Case Id:	2509M12140	Refer	ring Judge :	Ms. Arushi Parwal, DJS		
	· - -		NEGOTIABLE INS			Hearing Time :	2:00:00 PM	
SHRIRAM FINAN	CE LTD			Vs.	AJEET	ŭ		
						Total Days spent :		
Case No.: 1479;	3/16	Case Id:	2509M12137	Refer	ring Judge :	Sh. Jiten Mehra, DHJS		
_		JIT FOR RE	COVERY OF MON		3 3	Hearing Time :	2:00:00 PM	
M/S UT WORLDWIDE INDIA PVT LTD				Vs.	M/S INDUS	STRIAL PROCESSORS		
						Total Days spent :		
Case No.: 311/2	ο	Case Id:	2509M12133	Refer	ring Judge :	Sh. Arun Sukhija, DHJS		
• • • • • • • • • • • • • • • • • • • •	14 125 Cr.P.C. : CA			110101	g oaage .	Hearing Time :	2:00:00 PM	
KAMLA	0 00 0	.525 5/5 12	3. 3	Vs.	MOHAN S	_	i ivi	
NAME				v 3.	WOTAN	Total Days spent :		
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Case No.: 123/2		Case Id:	2509M12121	Reter	ring Judge :	Ms. Shruti Sharma-II, DJS	0.00.00.71:	
Case Type :	MATRIMONIAL	DOMESTIC	VIOLENCE			Hearing Time :	2:00:00 PM	

Date: 08/09/2025

INDERJEET KAUR Vs. HARPREET SINGH

Total Days spent : -2

Case No.: 10009/23 Case Id: 2509M12119 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

TATA CAPITAL FINANCIAL SERVICES LTD Vs. DHARMVIR N PAWAR

Total Days spent : -2

Case No.: 511237/16 Case Id: 2509M12117 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

TATA CAPITAL FINANCIAL SERVCES LTD Vs. BHOJI RAM

Total Days spent : -2

Case No.: 611002/16 Case Id: 2509M12112 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S INDUSTRIAL PROCESSORS Vs. M/S UT WORLDWIDE INDIA

Total Days spent : -2

Case No.: 321/25 Case Id: 2509M12108 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

GITA ARORA Vs. SHIVANI ARORA

Total Days spent : -2

Case No.: 582/19 Case Id: 2509M12107 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

KOMAL Vs. YOGESH AHUJA

Total Days spent : -2

Case No.: 2199/25 Case Id: 2509M12105 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUNITA LAKRA Vs. M/S PRAKARTI AATITHYA

Total Days spent : -2

Case No.: 5328/24 Case Id: 2509M12097 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. DEEPAK GUWALANI

Total Days spent : -2

Case No.: 4530/24 Case Id: 2509M12096 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S SWITCHER INDIA Vs. M/S AS AGENCIES

Total Days spent : -2

Case No.: 4960/24 Case Id: 2509M12095 Referring Judge: Ms. Anugya Chauhan, DJS

Date: 08/09/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

PRADEEP KUMAR Vs. ANKUSH SOOD

Total Days spent : -2

Case No.: 60/25 Case Id: 2509M12094 Referring Judge: Sh. Arvind Bansal, DHJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

MONICA KAUR Vs. AJAY DHARIWAL

Total Days spent : -2

Case No.: 4559/20 Case Id: 2509M12092 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

DHARMANDER JAISWAL Vs. RAMCHANDRA SURYAWANSHI

Total Days spent : -2

Case No.: 252/22 Case Id: 2509M12091 Referring Judge: Sh. Vivek Kumar Aggarwal, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:00:00 PM

QAYAMUDDIN Vs. MOHD DILSHAD

Total Days spent : -2

Case No.: 269/24 Case Id: 2509M12116 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

GITA Vs. SHIVAM

Total Days spent : -2

Case No.: 5958/22 Case Id: 2509M12098 Referring Judge: Sh. Mayank Aggarwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

DCB BANK LTD Vs. SANGRAM SINGH DASHRATH RATHORE

Total Days spent :

Case No.: 1523/25 Case Id: 2509M12099 Referring Judge: Ms. Divya Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:30:00 PM

SANDEEP KUMAR Vs. NITIN GUPTA

Total Days spent : -2

Total : 72

Mediator: Sh. Ajay Kumar, Advocate

Case No.: 346/23 Case Id: 2509M11780 Referring Judge: Sh. Aakash Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 AM

JASBIR SINGH Vs. RAVINDER PAL SINGH

Total Days spent : 5

Case No.: 13107/16 Case Id: 2509M11832 Referring Judge: Ms. Susheel Bala Dagar, DHJS

Page No.: 46

-2

Date: 08/09/2025

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 AM

RAM CHANDER SAH Vs. CHANDER KALA

Total Days spent : 5

Case No.: 531/21 Case Id: 2509M11777 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 AM

RAJENDER KUMAR Vs. CHATTAR SINGH

Total Days spent : 5

Case No.: 765/22 Case Id: 2507M07289 Referring Judge: Ms. Vasundhara Azad, DJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 11:30:00 AM

STATE Vs. LOKESH PAL

Total Days spent : 40

Case No.: 13514/22 Case Id: 2508M11246 Referring Judge: Sh. Tushar Gupta, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:30:00 AM

STATE Vs. KANWAR PAL SINGH

Total Days spent : 12

Case No.: 772/16 Case Id: 2507M05593 Referring Judge: Sh. Arvind Dev, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

HARPREET SINGH NARULA Vs. RAVINDER KAUR & ORS

Total Days spent : 61

Case No.: 1731/2017 Case Id: 2508M08410 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

CAPITAL FIRST Vs. DEEPAK KUMAR

Total Days spent : 33

Case No.: 785/21 Case Id: 2508M09572 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

RAM BHARARA Vs. M/S GOPAL JEWELLERS

Total Days spent : 26

Case No.: 203/25 Case Id: 2508M09521 Referring Judge: Sh. Devendra Kumar Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

FITWELL HOSIERY Vs. AJAY BHALLA

Total Days spent : 26

Case No.: 350/18 Case Id: 2507M07298 Referring Judge: Ms. Vasundhara Azad, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. SAROJ KUMAR

Total Days spent : 40

Date: 08/09/2025

Case No.: 440/2024 Case Id: 2508M11146 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 PM

RAJNI Vs. SACHENDRA KASHYAP

Total Days spent: 12

Case No.: 52/23 Case Id: 2508M09512 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT
Hearing Time: 2:00:00 PM

BSES RPL Vs. KAMLESH

Total Days spent : 26

Case No.: 460/2020 Case Id: 2507M05694 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

GAGNEET KAUR & ORS Vs. GUNINDER SINGH VASUDEVA & ORS

Total Days spent :

Case No.: 6393/19 Case Id: 2508M08679 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK LTD Vs. ALOK KUMAR

Total Days spent :

Case No.: 93/20 Case Id: 2508M08722 Referring Judge : Sh. Karanbir Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. RAM BADAN SINGH

Total Days spent : 33

Case No.: 611/2024 Case Id: 2508M08379 Referring Judge: Sh. Pritam Singh, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

DEVASHISH Vs. RAJESH GUPTA & ANR

Total Days spent : 33

Case No.: 3160/24 Case Id: 2507M07189 Referring Judge: Ms. Divya Gupta, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

RANDHIR Vs. DELHI MUNICIPAL CORP & ORS

Total Days spent : 40

Case No.: 621/18 Case Id: 2508M11225 Referring Judge: Sh. Naveen Gupta, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

JASPAL SINGH Vs. AVTAR SINGH

Total Days spent : 12

Case No.: 298/21 Case Id: 2508M10101 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SONU Vs. DHARAMVIR

Total Days spent : 19

Page No.: 46

61

33

Date: 08/09/2025

Case No.: 418/22 Case Id: 2508M10387 Referring Judge: Sh. Pankaj Arora, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

MOHD SALIM QURESHI Vs. MAQUBOOL ILAHI

Total Days spent : 19

Case No.: 5809/24 Case Id: 2508M10140 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. TUSHAR MAHESHWARI

Total Days spent : 19

Case No.: 17/2019 Case Id: 2508M11152 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

MORIN PETER Vs. ROHIT PETER

Total Days spent : 12

Case No.: 810/21 Case Id: 2508M10111 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

REENA Vs. SANDEEP

Total Days spent : 19

Case No.: 5801/24 Case Id: 2508M10151 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. VICKY NARESH KUMAR

Total Days spent : 19

Case No.: 425/24 Case Id: 2507M07200 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 3:00:00 PM

PRATIBHA RANI Vs. BABU LAL

Total Days spent : 40

Case No.: 851/21 Case Id: 2508M08319 Referring Judge : Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

SEEMA CHAUDHARY Vs. PAWAN CHAWLA

Total Days spent : 33

Case No.: 115/21 Case Id: 2508M09440 Referring Judge : Sh. Arun Sukhija, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 11:30:00 PM

NITIN JAIN Vs. SNEH LATA GOYAL

Total Days spent : 26

Total: 27

Mediator: Sh. Dharamvir Gupta, Advocate

Date: 08/09/2025

Case No.: 1639/23 Case Id: 2508M08738 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 10:00:00 PM

SOUTH DELHI PHARMA Vs. INTERLINKS OVERSEA PVT LTD

Total Days spent : 31

Case No.: 748/21 Case Id: 2509M11704 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR DAMAGES Hearing Time: 10:00:00 PM

ASHOK KUMAR Vs. MURARI LAL

Total Days spent : 4

Total: 2

Mediator: Sh. Durga Pd., Advocate

Case No.: 10458/16 Case Id: 2508M11163 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 AM

KORAS INDIA Vs. ASHISH KUMAR

Total Days spent : 12

Case No.: 427/19 Case Id: 2508M10095 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 AM

SANDEEP GIRDHAR Vs. DEEPAK SALUJA

Total Days spent : 19

Case No.: 233/2024 Case Id: 2508M08282 Referring Judge: Sh. Raghubir Singh, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 AM

SUPER INDIA PAPER PVT LTD Vs. BHUVNESH GARG

Total Days spent : 33

Case No.: 35/19 Case Id: 2508M11134 Referring Judge: Sh. Gaurav Goyal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. VIKAS KUMAR

Total Days spent : 12

Case No.: 849/25 Case Id: 2508M08840 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

SAURABH UPADHYAY Vs. GEETA SHARMA

Total Days spent : 31

Case No.: 2044/24 Case Id: 2507M07313 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

VAIBHAV NARANG Vs. ASHICA SHARMA

Total Days spent : 40

Date: 08/09/2025

Case No.: 12263/22 Case Id: 2507M07291 Referring Judge: Ms. Vasundhara Azad, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. ALTAF ATTAR

Total Days spent : 40

Case No.: 452/24 Case Id: 2507M07436 Referring Judge: Ms. Susheel Bala Dagar, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 11:30:00 AM

BIRENDERA PRASAD Vs. SHAM SUNDER PRASAD

Total Days spent : 40

Case No.: 327/25 Case Id: 2508M08309 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:30:00 AM

ANIL KUMAR Vs. BHARAT BHUSHAN

Total Days spent: 33

Case No.: 430/22 Case Id: 2508M08839 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

PREETI BHARDWAJ Vs. DEVENDRA

Total Days spent : 31

Case No.: 392/24 Case Id: 2508M08303 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

INTER EVENT MANAGEMENT SERVICE Vs. SUNIL KUMAR

Total Days spent : 33

Case No.: 327/25 Case Id: 2508M08796 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

M/S RAM CHARAN BANSAL CONST Vs. DELHI JAL BOARD

Total Days spent : 31

Case No.: 1148/2024 Case Id: 2507M07876 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

GEETA Vs. MCD

Total Days spent : 38

Case No.: 1555/2024 Case Id: 2507M07875 Referring Judge: Sh. Sumeet Anand, DHJS

KAMLESH Vs. MCD

Total Days spent : 38

Case No.: 789/24 Case Id: 2507M07150 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

GARIMA SINGH Vs. SAHIL PURI

Total Days spent : 40

Date: 08/09/2025

Case No.: 3517/24 Case Id: 2508M09538 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. MOHIT

Total Days spent : 26

Case No.: 3533/24 Case Id: 2508M09539 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. SHAKIR HUSSAIN

Total Days spent : 26

Case No.: 372/22 Case Id: 2508M10089 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

MUNNI KUMARI Vs. SHIV PRASAD

Total Days spent : 19

Case No.: 13/25 Case Id: 2508M10373 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

AARTI KHERA Vs. JATIN KHERA

Total Days spent : 19

Case No.: 2744/22 Case Id: 2503M02437 Referring Judge: Sh. Deepak Garg, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 PM

SIMBA TOY INDIA PVT LTD Vs. NIPPON TOYS INDUSTRIES & ORS

Total Days spent : 166

Case No.: 8850/24 Case Id: 2506M04994 Referring Judge: Sh. Amit Rana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

M/S INDUSIND BANK LTD Vs. PARMOD

Total Days spent : 96

Case No.: 1482/24 Case Id: 2508M08884 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

HDFC BANK Vs. ARSIDA PAPPU

Total Days spent : 31

Case No.: 1770/24 Case Id: 2508M08723 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

IDEC FIRST BANK LTD Vs. MOHD ZAKIR

Total Days spent : 33

Case No.: 255/25 Case Id: 2508M08289 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 PM

LEVIS STARUSS & CO Vs. SHANKAR PRASAD

Date: 08/09/2025

Total Days spent : 33

Case No.: 4921/24 Case Id: 2508M10164 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

HDFC BANK Vs. DEEPMALA

Total Days spent : 19

Case No.: 5521/19 Case Id: 2508M08681 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

HDFC BANK LTD Vs. KUNDAN JAISWAL

Total Days spent: 33

Case No.: 4912/24 Case Id: 2508M10153 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

HDFC BANK Vs. DWARAK SANTHAN GOPALAN

Total Days spent: 19

Case No.: 642/25 Case Id: 2508M10375 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 PM

SHRIRAM FINANCE LTD Vs. DINESH MATHUR

Total Days spent : 19

Total: 28

Mediator: Sh. Mukesh Kumar Sharma, Advocate

Case No.: 3505/24 Case Id: 2508M09506 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HDFC BANK Vs. JAHUL SUMERI

Total Days spent : 26

Case No.: 3819/24 Case Id: 2506M05054 Referring Judge: Ms. Neha Goel, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM FINANCE LTD Vs. ALOK CHAND

Total Days spent: 96

Case No.: 2856/2024 Case Id: 2508M09656 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK LTD Vs. HIRA LAL

Total Days spent : 25

Case No.: 7078/24 Case Id: 2508M08278 Referring Judge: Sh. Sumeet Anand, DHJS

JITENDRA KUMAR Vs. MCD

Date: 08/09/2025

Total Days spent : 35

Case No.: 62/2022 Case Id: 2507M07884 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 2:00:00 PM

ROOPA Vs. ASHOK KUMAR

Total Days spent : 38

Case No.: 864/23 Case Id: 2508M11135 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 2:00:00 PM

BSES RPL Vs. PARKASHA

Total Days spent: 12

Case No.: 10075/16 Case Id: 2509M11784 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

SAPNA TALWAR Vs. PURSHOTAM LAL

Total Days spent : 5

Case No.: 651/20 Case Id: 2509M11782 Referring Judge: Sh. Manoj Kumar Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

ANAND KUMAR Vs. DEEPAK ANAND

Total Days spent : 5

Case No.: 1365/24 Case Id: 2505M03981 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

DCB BANK LTD Vs. RAHUL SHARMA

Total Days spent : 124

Case No.: 294/20 Case Id: 2508M09451 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 PM

SANJEEV Vs. MEENU

Total Days spent : 26

Case No.: 562/16 Case Id: 2508M11174 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 PM

STATE Vs. MOHD ASHFAQ

Total Days spent: 12

Total: 11

Mediator: Sh. Purender Lakra, Advocate

Case No.: 1876/22 Case Id: 2508M11394 Referring Judge: Ms. Shivangi Mangla, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

RAVI Vs. SATNAM SINGH

Date: 08/09/2025

Total Days spent: 12 Total: Mediator: Sh. R.K. Manchanda, Advocate Case Id: 2507M07287 **DLSA West, DLSA (West)** Case No.: 7461/25 Referring Judge: Case Type: COMMERCIAL: COMMERCIAL **Hearing Time:** 12:00:00 AM **RANJITH MENON** MANORANJAN KUMAR Vs. **Total Days spent:** 40 2507M05869 Sh. Ram Lal Meena, DHJS Case No.: 613/15 Case Id: Referring Judge: **ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time:** 11:00:00 AM Case Type: STATE Vs. **SHABANA Total Days spent:** 54 Case No.: 365/25 Case Id: 2508M08348 Referring Judge: Ms. Divvashree Raina, DJS MATRIMONIAL: DOMESTIC VIOLENCE 11:00:00 AM Case Type: **Hearing Time: ROSHINI BEGAM** Vs. **SHAKIR KHAN & ORS Total Days spent:** 33 Case No.: 60788/2016 Case Id: 2508M10180 Referring Judge: Sh. Gopal Singh Chauhan, DHJS Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 12:00:00 PM **BMW INDIA FINANCIAL SERVICES** Vs. **ANIL GOEL Total Days spent:** 19 Case No.: 60818/16 Case Id: 2508M10192 Referring Judge: Sh. Gopal Singh Chauhan, DHJS Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 12:00:00 PM **BMW INDIA FINANCIAL SERVICE** ۷s. **ANIL GOEL Total Days spent:** 19 2507M07175 Case No.: 818/24 Case Id: Referring Judge: Sh. Sachin Gupta, DHJS MACT: MOTOR ACCIDENT CLAIM ACT CASES 12:30:00 PM Case Type: **Hearing Time: ASHA DEVI** Vs. **DEEPAK DAHIYA & ORS Total Days spent:** 40 2508M08427 Ms. Deepika Goyal Shokeen, DJS Case No.: 121/18 Case Id: Referring Judge: MATRIMONIAL: DOMESTIC VIOLENCE 2:00:00 PM Case Type: **Hearing Time: JOGESH BALA** HANUMAN SAHAI KALA Vs. **Total Days spent:** 33

Referring Judge:

Vs.

TPDDL

2508M08421

INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY /

Case Id:

Case No.:

Case Type:

398/24

MANOJ KUMAR AGGARWAL

Page No.: 46

Sh. Sahil Khurmi, DJS

Hearing Time:

2:00:00 PM

Date: 08/09/2025

Total Days spent : 33

Case No.: 144/25 Case Id: 2508M09543 Referring Judge: Sh. Dev Chaudhary, DJS

RAMESH KUMAR Vs. SANJEEV MAHAJAN

Total Days spent : 26

Case No.: 6007/23 Case Id: 2508M10354 Referring Judge: Ms. Shubhamjot Kaur, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM FINANCE LTD Vs. MOHD SIKANDER

Total Days spent : 19

Case No.: 650/25 Case Id: 2508M09544 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 PM

LAXMI SRIVASTAVA Vs. PANKAJ

Total Days spent : 26

Total: 11

Mediator: Sh. Rajeshwar Tyagi, Advocate

Case No.: 12542/16 Case Id: 2509M11774 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 AM

CHHAYA KAUSHIK Vs. VARSHA SHARMA

Total Days spent :

Case No.: 1065/2018 Case Id: 2508M09516 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 AM

SARDAR JAGJIT SINGH Vs. SURJIT

Total Days spent : 26

Case No.: 1512/21 Case Id: 2508M11222 Referring Judge: Sh. Mayank Aggarwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

TARMINDER SINGH Vs. MONU

Total Days spent: 12

Case No.: 368/23 Case Id: 2508M11196 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 10:30:00 AM

RUCHI SHARMA Vs. KESHAV PARASHAR

Total Days spent: 12

Case No.: 77/21 Case Id: 2508M09569 Referring Judge: Sh. Gaurav Goyal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 10:30:00 AM

STATE Vs. VIKASH

Page No.:

5

Date: 08/09/2025

Total Days spent: 26 2507M05914 Referring Judge: Ms. Anamika, DJS Case No.: 138/25 Case Id: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 10:30:00 AM Case Type: **ZEENAT** Vs. MOHD AAMIR **Total Days spent:** 54 2508M10076 Case No.: 186/25 Case Id: Referring Judge: Sh. Ajay Gupta, DHJS COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) 11:00:00 AM Case Type: **Hearing Time:** JITENDER NEGI Vs. **NYSA RETAIL VENTURE Total Days spent:** 19 2508M11145 Case No.: 125/2023 Case Id: Referring Judge: Ms. Tyagita Singh, DHJS Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 11:00:00 AM **KAVITA SINDHWANI** Vs. MANOJ **Total Days spent:** 12 Case No.: 877/25 Case Id: 2508M10177 Referring Judge: Sh. Neeraj Sharma, DHJS OTHER CIVIL SUIT: OTHER CIVIL SUIT Case Type: **Hearing Time:** 11:00:00 AM **DHARAMVEER MCD** Vs. **Total Days spent:** 19 2507M06490 Sh. Arun Sukhija, DHJS Case No.: 284/24 Case Id: Referring Judge: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. 11:00:00 AM Case Type: **Hearing Time:** KAMNA MALHOTRA Vs. **ASHISH MALHOTRA Total Days spent:** 47 Case Id: 2507M07290 Referring Judge: Ms. Vasundhara Azad, DJS Case No.: 529/22 CRIMINAL OTHERS: CRIMINAL OTHERS 11:00:00 AM **Hearing Time:** Case Type: STATE Vs. **PRAKASH Total Days spent:** 40 2507M06455 Referring Judge: Sh. Sunil Khatri, DJS Case No.: 2347/24 Case Id: Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 11:00:00 AM M/S JAIN ART PRESS M/S JAGDAMBA PICTURE Vs. **Total Days spent:** 47 2508M08349 Case Id: Referring Judge: Ms. Deepika Goyal Shokeen, DJS Case No.: 778/22 Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 11:00:00 AM **NEETU ARORA** Vs. **TARUN ARORA** Total Days spent : 33

Ms. Deshna Golichha, DJS

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 11:00:00 AM Case Type:

Referring Judge:

Case No.:

772/2025

Case Id:

2508M08414

Date: 08/09/2025

ALIFE HEALTHCARE Vs. NISHANT ENTERPRISES

Total Days spent : 33

Case No.: 3319/23 Case Id: 2508M10121 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Hearing Time: 11:30:00 AM

UMESH Vs. POOJA KUMARI

Total Days spent : 19

Case No.: 4916/24 Case Id: 2508M10133 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HDFC BANK Vs. SHISHU PAL SINGH

Total Days spent : 19

Case No.: 665/23 Case Id: 2508M09533 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

SHIKHA Vs. PRASHANT

Total Days spent : 26

Case No.: 275/24 Case Id: 2507M07308 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HDFC BANK Vs. PANKAJ JOSHI

Total Days spent : 40

Case No.: 189/22 Case Id: 2506M05310 Referring Judge: Sh. Virender Singh, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

GAURAV KANSAL Vs. RAMGARHIA CO OP BANK LTD

Total Days spent :

Case No.: 190/22 Case Id: 2506M05309 Referring Judge: Sh. Virender Singh, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS ### 2:00:00 PM

YOGESH KANSAL Vs. RAMGARHIA CO OP BANK LTD

Total Days spent :

Case No.: 682/23 Case Id: 2509M11854 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

ASHWANI Vs. SUMIT KUMAR

Total Days spent : 5

Case No.: 773/24 Case Id: 2507M05892 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

GARGI CHANDANA Vs. KUNAL CHANDANA & ORS

Total Days spent : 54

Case No.: 14/25 Case Id: 2508M11103 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Page No.: 46

89

89

Date: 08/09/2025

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:30:00 PM

AMARNATH MEHTA Vs. ROHIT GANDHI

Total Days spent: 12

Case No.: 134/24 Case Id: 2508M09501 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 PM

RAMI PURI Vs. GAGAN PURI

Total Days spent : 26

Case No.: 443/19 Case Id: 2508M09497 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 PM

ANURDHA Vs. DUSHYANT

Total Days spent : 26

Case No.: 122/22 Case Id: 2508M09499 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 11:00:00 PM

ANURADHA Vs. DUSHYANT

Total Days spent : 26

Case No.: 366/24 Case Id: 2507M07171 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:00:00 PM

MOHD SHOAIB Vs. DILBAGH SINGH & ORS

Total Days spent : 40

Case No.: 542/25 Case Id: 2508M10361 Referring Judge: Sh. Manoj Kr. Nagpal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 PM

HDFC BANK LTD Vs. RAJNI

Total Days spent : 19

Case No.: 335/17 Case Id: 2508M10123 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 11:00:00 PM

GEETA Vs. DEEPAK

Total Days spent : 19

Case No.: 1137/24 Case Id: 2507M07271 Referring Judge: Sh. Vikas Madaan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 PM

GH 13 RESIDENTS WELFARE ASSOCIATION Vs. NEERU NARULA

Total Days spent: 40

Case No.:2/23Case Id:2508M09546Referring Judge:Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 PM

SONU Vs. RAVI & ORS

Total Days spent : 26

Total:

Date: 08/09/2025

31

Mediator: Sh. Vidya Prakash, DHJS

Case No.: 149/25 Case Id: 2508M11289 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

CHOLAMANDALAM FIANNCE Vs. SALEEMUDDIN

Total Days spent : 11

Case No.: 331/20 Case Id: 2508M11291 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

PRIYA Vs. SUMIT NANDA

Total Days spent : 11

Case No.: 533/20 Case Id: 2508M10267 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 3:00:00 PM

KARAN SHARMA Vs. BHARTI

Total Days spent : 18

Total: 3

Mediator: Sh. Vineet Malhotra, Advocate

Case No.: 3239/21 Case Id: 2508M08735 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

SANJEEV KUMAR Vs. ARCHANA SINGH

Case No.: 1465/22 Case Id: 2508M10363 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

NEELAM Vs. JITENDER KUMAR SAHU

Total Days spent : 19

Total Days spent:

33

Case No.: 09/24 Case Id: 2508M10362 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 11:00:00 AM

NEELAM Vs. JITENDER KUMAR SAHU

Total Days spent : 19

Case No.: 244/20 Case Id: 2508M10353 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 AM

NEELAM Vs. JITENDER KUMAR

Total Days spent : 19

Case No.: 1394/18 Case Id: 2508M10098 Referring Judge: Ms. Shagun Sharma, DHJS

Date: 08/09/2025

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 AM

M/S INDRAPRASTHA SERVICES Vs. CENTRAL ORGANIZATION FOR MODERNIZATION

Total Days spent : 19

19

Case No.: 1320/19 Case Id: 2508M09774 Referring Judge: Sh. Pankaj Arora, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:00:00 AM

GOVINDER KUMAR Vs. RAJIV KAPOOR

Total Days spent: 26

Case No.: 864/23 Case Id: 2508M08361 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

CHANDANI Vs. MOHD NASIR

Total Days spent : 33

Case No.: 79913/16 Case Id: 2508M10365 Referring Judge: Sh. Rupinder Singh Dhiman, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 11:30:00 AM

HAFIZ ALAUDDIN Vs. SARDAR RAVINDER SINGH GUMBER

Total Days spent :

Case No.: 10856/2016 Case Id: 2508M10117 Referring Judge: Sh. Sandeep Kumar Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

SATISH KUMAR Vs. SHEELA

Total Days spent : 19

Case No.: 385/24 Case Id: 2507M05900 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

VIKAS BARDIA Vs. MEESHA BHASIN

Total Days spent : 54

Case No.: 2390/23 Case Id: 2508M09776 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SHYAMJI SONI Vs. PREETPAL SINGH

Total Days spent : 26

Case No.: 1613/24 Case Id: 2507M07482 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

IDFC FIRST BANK LTD Vs. MOHAN DESHRAJ VERMA

Total Days spent : 40

Case No.: 39/20 Case Id: 2507M07459 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:30:00 PM

SUMIT VERMA Vs. ARCHANA

Total Days spent: 40

Date: 08/09/2025

Case No.: 1590/18 Case Id: 2507M07439 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 PM

SUMIT VERMA Vs. ARCHANA

Total Days spent : 40

Case No.: 122/2024 Case Id: 2508M10182 Referring Judge: Sh. Nipun Awasthi, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

AKSHAT KAPOOR Vs. NCT OF DELHI

Total Days spent : 19

Case No.: 507/24 Case Id: 2507M07187 Referring Judge: Ms. Tyagita Singh1, DJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

VARUN MEHNDIRATTA Vs. RICHA LUTHRA MEHNDIRATTA

Total Days spent : 40

Case No.: 157/21 Case Id: 2508M11137 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

RAMESH MITTAL Vs. OM PRAKASH

Total Days spent : 12

Case No.: 12615/16 Case Id: 2508M11179 Referring Judge: Sh. Vinod Kumar Meena, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

SHAKUNTALA DEVI Vs. KISHAN LAL

Total Days spent : 12

Case No.: 938/22 Case Id: 2508M11208 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

RENU Vs. RAHUL

Total Days spent : 12

Case No.: 146/25 Case Id: 2509M11821 Referring Judge : Ms. Shivali Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:30:00 PM

MANMEET SINGH Vs. HARPREET SINGH

Total Days spent : 5

Case No.: 1275/23 Case Id: 2508M08328 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 10:00:00 PM

HDFC BANK Vs. NEELGAGAN SINGH

Total Days spent: 33

Case No.: 1081/2025 Case Id: 2507M07094 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 PM

DEEPAK SHARMA Vs. VANDANA SHARMA

Total Days spent : 40

Date: 08/09/2025

Case No.: 6224/17 Case Id: 2507M05614 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

M/S SHREE AGRASEN CO OP URBAN T/C SOCIETY LTD Vs. SACHIN GUPTA

Total Days spent : 61

Case No.: 6401/19 Case Id: 2508M08677 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

HDFC BANK LTD Vs. ANIL KUKREJA

Total Days spent : 33

Case No.: 135/25 Case Id: 2507M07160 Referring Judge: Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:00:00 PM

JIVAN SEHGAL Vs. SATBIR SINGH

Total Days spent : 40

Case No.: 76/25 Case Id: 2508M08694 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 11:00:00 PM

KULWANT RAI Vs. SANGEETA

Total Days spent : 33

Case No.: 4922/24 Case Id: 2508M10128 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

HDFC BANK Vs. AAFTAB ISRAIL

Total Days spent : 19

Case No.: 1655/25 Case Id: 2509M11815 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:30:00 PM

ANNU Vs. VIKAS BAGRI

Total Days spent : 5

Case No.: 977/2024 Case Id: 2508M08283 Referring Judge: Sh. Raghubir Singh, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 11:30:00 PM

REHMATULLAH Vs. MAYASHEEL RETAIL INDIA LTD

Total Days spent : 33

Total: 29

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